

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2020 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 437 of 2020	Hem Chander Vs. Ganesh Prasad Agarwal & Anr.	Ankit Mangla	Sunil Prakash Vatsala Kak-R1 Sharma-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 658 of 2020	Ascot Reality Pvt. Ltd. Vs. Ajay Kumar Agarwal & Ors.	Anand Sukumar	Ankit Raj Meghna Rao-R1 Ajay Kr. Agarwal- IRP Amit Kumar Das-R5 Shakeel Mohammed Akhter-R14 Piyush Beriwal-R2
3.	Comp. App. (AT) (Ins) No. 660 of 2020	Abhijit Guhathakurta, Monitoring Agency of the Corporate Debtor Vs. AGC Networks Ltd.	Aakarshan Sahay	Dhruv Dewan

For Hearing

4.	Comp. App. (AT) (Ins) No. 656 of 2020 Part Heard	Anshul Vashistha Vs. Jayhind Steel Traders & Anr.	Vijayesh Atre	Anil K. Sharma Rahul Parasarampuria-R2
5.	Comp. App. (AT) (Ins) No. 320 of 2020	Manasi Indrajit Wadkar Vs. Union Bank of India & Anr.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani Sandeep Bajaj-R2
6.	Comp. App. (AT) No. 329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**